

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.09**  
**I.A. Nos.541/2023, 512 & 516/2024 in**  
**C.P. (IB) No.165/BB/2018**  
**C/W**  
**C.P. (IB) No.135/BB/2018**

**IN THE MATTER OF:**

M/s. Radico Khaitan Limited ... Petitioners  
Vs.  
M/s. B. T. & F. C. Private Limited and another ... Respondents

**Order under Section 9 of IBC, 2016**

**Order delivered on 10.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant in IA 541/2023 : Shri Anupam Agarwal  
For the Liquidator : Proxy Counsel

**ORDER**

1. At the request of the Ld. Proxy Counsel for the Liquidator, list the matter on **27.08.2024**.

Sd/-  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**